

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**KIMAYA FASHIONS PRIVATE LIMITED**

**OPERATING IN DESIGNING AND BRANDING OF WEARING APPARELS.**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	M/s. Kimaya Fashions Private Limited CIN: U18101MH2002PTC134409
2.	Address of the registered office	2, Asha Colony, Juhu Tara Road, Juhu, Mumbai 400049
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Bhiwandi, Thane
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	As per unaudited financial statements for FY 22, revenue from operations = Rs. 114.67 Lacs
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	<u>Estimated dates of upcoming events:</u> Issue of IM, RFRP – 21/07/2023 Receipt of Resolution Plans – 04/09/2023
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<b>All applicants who are not disqualified under section 29A of IBC</b>
10.	Last date for receipt of expression of interest	06/07/2023
11.	Date of issue of provisional list of prospective resolution applicants	16/07/2023
12.	Last date for submission of objections to provisional list	21/07/2023
13.	Process email id to submit EOI	kimaya.cirp@gmail.com (subject: eoi)

Sd/-

Sandeep Maheshwari

RP in the matter of Kimaya Fashions Private Limited  
Reg. No. IBBI/IPA-001/IP-P00640/2017-2018/11093

Date: 21/06/2023

Place: Mumbai

*S. Maheshwari*